

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST

DATED 10.12.2019 (TUESDAY)

COURT - III

10: 30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|-----------------------------------|---|-------------------------------|--------------------------------|
| 1. | Comp. App (AT) No. 349 of 2019 | Sonia Khosla (Through L.R.) Vs. Montreaux Resorts (P) Ltd. & Ors. | Deepak Khosla | Anand M. Mishra- R2,4,6 & 8 |

By Order

**-sd/-
Registrar**

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